## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:1934 ANSWERED ON:09.03.2010 PROCUREMENT OF PADDY AND WHEAT BY FCI Nishad Capt.(Retd.) Jainarayan Prasad

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether procurement of wheat and rice could not be undertaken properly in some areas of Bihar and Uttar Pradesh due to irregularities in the Food Corporation of India (FCI);

(b) if so, the details thereof and the reasons therefor indicating the number of procurement centres opened and the quantum of foodgrains procured during each of the last three years and the current year;

(c) whether complaints have been received against the officials of FCI involved in the procurement process in the said States; and

(d) if so, the details thereof indicating the number and nature of complaints received alongwith the action taken thereon?

## Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): No, Madam. In Uttar Pradesh, being a Decentralised Procurement (DCP) state, the main responsibility of procurement operation rests with the State Government and FCI only supplements this procurement operation. In Bihar, procurement is undertaken by FCI and State agencies.

(b): A statement showing the number of procurement centres opened and the quantum of foodgrains procured by the Food Corporation of India (FCI) in Bihar and Uttar Pradesh during the last three years and current year is at Annexure.

(c) and (d): In Uttar Pradesh 25 complaints, and in Bihar 10 complaints have been received.

They are under various stages of investigation.